

10

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A.N. 1692/94

New Delhi, this 26th day of July 1996

Hon'ble Mr K. Muthukumar, Member(A)

Dr. Pranvir Singh  
Divisional Medical Officer,  
Delhi Shahdara Health Unit,  
Shahdara, Delhi

R/o Q.No.48, Railway Colony.  
N.Rly. Tuqlakabad.  
Delhi-110 044

...Applicant

(By advocate: Sh.K.P. Dohare)

VERSUS

Union of India, through

1. The General Manager,  
Northern Railway,  
Headquarter, Baroda House,  
New Delhi-110 001

2. The Divisional Railway Manager,  
Delhi Division, New Delhi-1. ... Respondents  
(By advocate: Sh. R. L. Dhawan)

ORDER(Oral)

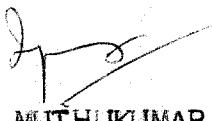
Hon'ble Mr K. Muthukumar, Member(A)

The learned counsel for the applicant before taking up this OA for consideration, prayed that he may be allowed to withdraw the OA with liberty to seek fresh legal remedy in accordance with law.

In view of the above prayer, this OA is

11

dismissed as withdrawn reserving liberty  
to the applicant to seek such legal remedy  
as may be available to him <sup>under</sup> in the law.

  
(K. MUTHUKUMAR)  
Member(A)